

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/19237/2025 BLAPL/6736/2025	CHIKU @ SASHIKANTA PAIKARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /165 /2025 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000387/2025
2	D-BLAPL/19241/2025 BLAPL/6737/2025	UTTAM DAS VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BIKRAMPUR FCI /190 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001541/2024
3	D-BLAPL/19255/2025 BLAPL/6738/2025	VJAYA KANTAN VS STATE OF ODISHA	BHARAT JALLI VS	KORAPUT TOWN /107 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000385/2025
4	D-BLAPL/19266/2025 BLAPL/6739/2025	BHAGABAN GOUDA VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	GOLANTHARA (BERHAMPUR) /132 /202 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000472/2025
5	D-BLAPL/19277/2025 BLAPL/6740/2025	MUKUL SEKH VS STATE OF ODISHA	KARUNAKAR GAYA VS	KEONJHAR TOWN /211 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I GR/0000575/2025
6	D-BLAPL/19282/2025 BLAPL/6741/2025	DOLAGOBINDA SETHI @ DOLIA VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /688 /2024 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU ST/0000404/2025
7	D-BLAPL/19370/2025 BLAPL/6742/2025	KAKKAR RAVI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MANCHESWAR P.S. /205 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000740/2024
8	D-BLAPL/19283/2025 BLAPL/6743/2025	RINKU BAGH VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /150 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000393/2025
9	D-BLAPL/19285/2025 BLAPL/6744/2025	KAMALAKANTA NAYAK @ BAPI @ KAKANA NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /197 /2025 J.M.F.C,AUL(Kendrapara) GR/0000513/2025
10	D-BLAPL/18267/2025 BLAPL/6745/2025	SK NAUSHAD ALAM VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BANGRIPOSI /159 /2025 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0000564/2025
11	D-BLAPL/18269/2025 BLAPL/6746/2025	KABI SETH VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000064/2024

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12	D-BLAPL/19287/2025 BLAPL/6747/2025	MANGULI DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDABALI /142 /2025 J.M.F.C,CHANDABALI(Bhadrak) GR/0000299/2025
13	D-BLAPL/18409/2025 BLAPL/6748/2025	INDRAJIT SAHOO VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000064/2025
14	D-BLAPL/18460/2025 BLAPL/6749/2025	LIPU @ KRISHNA JENA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	BINJHARPUR /213 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000069/2025
15	D-BLAPL/19288/2025 BLAPL/6750/2025	MANAS DALEI VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /134 /2025 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0000691/2025
16	D-BLAPL/18603/2025 BLAPL/6751/2025	RS RAGHABENDRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /16 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000071/2025
17	D-BLAPL/18901/2025 BLAPL/6752/2025	SUSHIL TOPNO VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	CHANDIPOSH PS /25 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sunda GR/0000283/2025
18	D-BLAPL/19286/2025 BLAPL/6753/2025	GAGAN MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA SADAR /64 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000226/2025
19	D-BLAPL/18956/2025 BLAPL/6754/2025	SATYAJIT @ SATYAJEET HARPAL VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	NAWAPARA /107 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000017/2025
20	D-BLAPL/18997/2025 BLAPL/6755/2025	JAGATHEESH RADHAKRISHNAN @ R.JAGATHEESH VS STATE OF ODISHA	PRATIMA NAYAK VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.,BHUBANESWAR(Khordha) CT/0000073/2025
21	D-BLAPL/19038/2025 BLAPL/6756/2025	RAJKISHORE NAYAK @ CHINTU VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	SEA BEACH /93 /2025 J.M.F.C.,PURI(Puri) GR/0000264/2025
22	D-BLAPL/19075/2025 BLAPL/6757/2025	MEENAKA SURYA KUMAR @ M. SURYAKUMAR VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	SESHKHAL /29 /2024 A.D.J.,RAYAGADA(Rayagada) CT/0000051/2024
23	D-BLAPL/19153/2025	MAHENDRA MAJHI	JNYANANANDA PANDA	LANJIGARH /77 /2024

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	BLAPL/6758/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000071/2024
24	D-BLAPL/19087/2025 BLAPL/6759/2025	JITENDRA PRADHAN VS STATE OF ODISHA	SATYAPADA SHARMA VS	CYBER CRIME AND ECONOMIC OFFEN ADDL.C.J.M.,ROURKELA(Sundargarh) GR/0000191/2025
25	D-BLAPL/19257/2025 BLAPL/6760/2025	E. SUNIL VS STATE OF ODISHA	BHARAT JALLI VS	KORAPUT TOWN /107 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000385/2025
26	D-BLAPL/19122/2025 BLAPL/6761/2025	ASHISH BEHERA @ ASHIS BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	FATEGARH /225 /2024 A.D.J.,NAYAGARH(Nayagarh) ST/0000087/2025
27	D-BLAPL/19297/2025 BLAPL/6762/2025	VISHAL @ BISHAL @ BABULA NAG VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /68 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000215/2025
28	D-BLAPL/19300/2025 BLAPL/6763/2025	HARI NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /150 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000393/2025
29	D-BLAPL/19322/2025 BLAPL/6764/2025	SANGRAM PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /49 /2025 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000086/2025
30	D-BLAPL/19326/2025 BLAPL/6765/2025	RAJU SETHI VS STATE OF ODISHA	KASHINATH PATTANAIK VS	CHAULIAGANJA /68 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000029/2025
31	D-BLAPL/19329/2025 BLAPL/6766/2025	SUDHANSU BAGHA @ SUDHANSHU BAGHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /49 /2025 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000086/2025
32	D-BLAPL/19335/2025 BLAPL/6767/2025	SUMAN NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /437 /2023 ASST. SESSIONS JUDGE,KODALA(Ganja ST/0000015/2024
33	D-BLAPL/19356/2025 BLAPL/6768/2025	RAMAKRUSHNA PADHI VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	ORKEL /171 /2025 J.M.F.C., KUDUMULUGUMMA(Malkangi GR/0000222/2025
34	D-BLAPL/19309/2025 BLAPL/6769/2025	MONIKA VS	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /18 /2025 SPECIAL JUDGE,KORAPUT(Koraput)

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35	D-BLAPL/19315/2025 BLAPL/6770/2025	STATE OF ODISHA SAMBIT PANDA VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	TR/0000083/2025 INFOCITY PS /440 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001608/2024
36	D-BLAPL/19319/2025 BLAPL/6771/2025	GOURA GOUDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /49 /2025 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000086/2025
37	D-BLAPL/19138/2025 BLAPL/6772/2025	RAJA @ SWADHIN BHOI VS STATE OF ODISHA	KASHINATH PATTNAIK VS	OLATPUR /78 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000452/2025
38	D-BLAPL/19182/2025 BLAPL/6773/2025	CHANDRASEKHAR SETH VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BIJEPUR /59 /2023 J.M.F.C. BIJEPUR(Bargarh) GR/0000160/2023
39	D-BLAPL/16520/2025 BLAPL/6774/2025	PITABAS BAGH VS STATE OF ODISHA	AMITAV TRIPATHY VS	ORKEL /26 /2025 J.M.F.C., KUDUMULUGUMMA(Malkangiri) GR/0000035/2025
40	D-BLAPL/17580/2025 BLAPL/6775/2025	GOURANGA PURTY @ PURTI VS STATE OF ODISHA	ASHOK KUMAR JENA VS	GURUDIJHATIA /36 /2025 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000032/2025
41	D-BLAPL/19446/2025 BLAPL/6776/2025	VENKAT BALAJI PATRA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	SAMBALPUR TOWN /85 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000623/2025
42	D-BLAPL/17627/2025 BLAPL/6777/2025	PITAMBAR NAIK VS STATE OF ODISHA	PATITAPABAN NATH VS	PATNA /55 /2025 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000259/2025
43	D-BLAPL/18235/2025 BLAPL/6778/2025	PRASTUTA PAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /138 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000097/2023
44	D-BLAPL/19465/2025 BLAPL/6779/2025	SAMBHU MIRZA @ MIRZA SAMMI BEIG VS STATE OF ODISHA	GOREKHANATHA DAS VS	SOHELLA /51 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000007/2025
45	D-BLAPL/18467/2025 BLAPL/6780/2025	RABI NAIK VS STATE OF ODISHA	HARIKRUSHNA PANIGRAHI VS	RASOL /153 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000443/2025

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46	D-BLAPL/18651/2025 BLAPL/6781/2025	SUJIT MAHARANA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	POTTANGI /27 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000199/2025
47	D-BLAPL/18680/2025 BLAPL/6782/2025	SOUMYA RANJAN PANDA VS STATE OF ODISHA	SAMAPIKA MISHRA VS	BARI RAMCHANDRAPUR /211 /2025 JMFC, BARIPAL(Jajapur) CT/0000001/2025
48	D-BLAPL/19036/2025 BLAPL/6783/2025	CHUTIA @ TUTU MAHAPATRA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	PURI TOWN /214 /2025 S.D.J.M.,PURI(Puri) GR/0000587/2025
49	D-BLAPL/19367/2025 BLAPL/6784/2025	OMM PRAKASH DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL TOWN /456 /2018 A.D.J.,ANGUL(Anugul) CT/0000296/2024
50	D-BLAPL/19065/2025 BLAPL/6785/2025	SUSHANTA DHALASAMANTA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	CHAULIAGANJA /35 /2016 1ST A.D.J., CUTTACK(Cuttack) ST/0000273/2016
51	D-BLAPL/19371/2025 BLAPL/6786/2025	MANAS RANJAN PATRA @ MANAS PATRA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL SADAR PS /286 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0000965/2025
52	D-BLAPL/19307/2025 BLAPL/6787/2025	PRATAP GOUDA VS STATE OF ODISHA	UMAKANTA BARIK VS	SURADA /198 /2025 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Ganjam) GR/0000394/2025
53	D-BLAPL/19327/2025 BLAPL/6788/2025	BANAMALI ACHARYA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /47 /2023 A.D.J.,NAYAGARH(Nayagarh) ST/0000137/2023
54	D-BLAPL/19332/2025 BLAPL/6789/2025	CHINTU BUDEK @ SIROMANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /149 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000667/2025
55	D-BLAPL/19469/2025 BLAPL/6790/2025	KEDAR @ AJU DEEP VS STATE OF ODISHA	PRABHAV BEHERA VS	KESINGA /203 /2025 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/0000034/2025
56	D-BLAPL/19229/2025 BLAPL/6791/2025	VISHWJITSINH SASDEVSINH GOHIL @ VISWAJEETSINH GOHIL VS STATE OF ODISHA	ASHOK DAS VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BERHAMPUR(Ganjam) GR/0000505/2025
57	D-BLAPL/19348/2025	KACHAL @ KARAN HARIJAN	RAJIB LOCHAN PATTNAIK	UMERKOTE /128 /2025

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	BLAPL/6792/2025	VS STATE OF ODISHA	VS	J.M.F.C,UMERKOTE(Nabarangapur) GR/0000233/2025
58	D-BLAPL/19476/2025 BLAPL/6793/2025	TITU BAGH @ RAMA CHANDRA BAGH VS STATE OF ODISHA	DILIP KUMAR MISRA VS	CHHENDIPADA /86 /2013 SPECIAL JUDGE,ANGUL(Anugul) SC/0000048/2013
59	D-BLAPL/19361/2025 BLAPL/6794/2025	KRUSHNA JANI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	LAXMIPUR /148 /2024 ADDL DISTRICT AND SESSIONS JUDGE CT/0000012/2025
60	D-BLAPL/19377/2025 BLAPL/6795/2025	UMASHANKAR PANDEY VS STATE OF ODISHA	SITIKANT MISHRA VS	SONEPUR /129 /2024 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000026/2024
61	D-CMAPL/22966/2025 CMAPL/191/2025	SUPRAVA JENA VS ADDL.COMMNR.SETTLEMENT CONSOLIDATION ,BALASORE	ADV. VS	// (//
62	D-CMAPL/19384/2025 CMAPL/192/2025	KALPANA NATH VS STATE OF ODISHA	SAILABALA JENA VS	// (//
63	D-CMAPL/25499/2025 CMAPL/193/2025	PRAFULLA CHANDRA BEHERA VS TAHASILDAR, NIMAPARA, PURI	ADV. VS	// (//
64	D-CMP/23706/2025 CMP/952/2025	AMRUT NETI VS BHAMABATI PANDEY	PABITRA KUMAR NAYAK VS	// DISTRICT AND SESSIONS JUDGE,JHAR CVREV/0000002/2025
65	D-CMP/25046/2025 CMP/953/2025	RAJ KUMAR DEHURI VS RAMA CHANDRA RANA	PRATYUSHA NAIDU VS	// CIVIL JUDGE (SD),SONEPUR(Sonepur) CS/0000141/2014
66	D-CMP/25587/2025 CMP/954/2025	RASHMITA SAHOO @ DAS VS BANSHIDHAR SAHOO	BHABANI SANKAR DAS VS	// A.D.J., SORO(Baleshwar) Fao/0000005/2022
67	D-CMP/21710/2025 CMP/955/2025	BABAR KHAN VS RAFATUN BIBI	SUKANTA KUMAR NAYAK VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) CS/0000283/2009
68	D-CMP/21541/2025 CMP/956/2025	PURUSOTTAM SARDAR VS	SOUMYA MISHRA VS	// A.D.J.,KARANJIA(Mayurbhanj)

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69	D-CMP/25922/2025 CMP/957/2025	SARASWATI MUNDA SONU AGRAWAL VS NATABAR KUMAR BANKA	UPENDRA KUMAR SAMAL VS	Fao/0000005/2024 // DISTRICT & SESSIONS JUDGE,SAMBALPUR
70	D-CMP/22299/2025 CMP/958/2025	ABHISHEK PANDA VS ABHEDANANDA PANIGRAHI	UMA CHARAN MISHRA VS	Fao/0000002/2025 // CIVIL JUDGE (SD),SAMBALPUR(Sambalpur)
71	D-CMP/24201/2025 CMP/959/2025	MANIMALA RATH VS NALINI PRABHA UDGATA	AKASH KUMAR PATTAJOSHI VS	CMA/0000026/2023 // CIVIL JUDGE (SD),BHAWANIPATNA(Ka)
72	D-CMP/24986/2025 CMP/960/2025	RAJNIRANI SWAIN VS PRAVATI JEMA	ARUN KUMAR DAS VS	CS/0000151/2024 // ADDL. CIVIL JUDGE (SD)-OEAT,DHENKANTH
73	D-CMP/23500/2025 CMP/961/2025	JHUNU PANIGRAHI VS DR.ANUPAMA PADHY	DEBARAJ MOHANTY VS	CS/0000188/2022 // A.D.J.,BERHAMPUR(Ganjam)
74	D-CMP/24009/2025 CMP/962/2025	MOHAN SOREN @ MAJHI VS PRABATI MAJHI @ MARNDI	ANJAN KUMAR BISWAL VS	Fao/0000007/2024 // A.D.J.,BARIPADA(Mayurbhanj)
75	D-CONTC/17988/2025 CONTC/2795/2025	BIJAY KUMAR NANDA VS GOKUL RANJAN DASH, I.I.C., JAGATSINGHPUR P.S	ADV. VS	// () //
76	D-CONTC/25731/2025 CONTC/2796/2025	SUCHITRA NAYAK VS ROOPA ROHAN SAHOO,RDC (SD),BERHAMPUR	ADV. VS	// () //
77	D-CONTC/20099/2025 CONTC/2797/2025	BAIJYANTI BARIK VS ARAVIND AGARWAL,COMMNR.-CUM-SECY., HIGHER EDUCATION DEPT., ODISHA	PRAJNA SARITA MOHANTY VS	// () //
78	D-CONTC/20100/2025 CONTC/2798/2025	BIDUSHI MADHUSMITA VS ARAVIND AGARWAL,COMMNR. CUM SECY., HIGHER EDU. DEPT., ODISHA	PRAJNA SARITA MOHANTY VS	// () //
79	D-CONTC/20106/2025 CONTC/2799/2025	DR.DUSHMANTA MALLICK VS ARAVIND AGARWAL,COMMNR. CUM SECY., HIGHER EDUCATION DEPT., ODISHA	PRAJNA SARITA MOHANTY VS	// () //

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80	D-CONTC/21076/2025 CONTC/2800/2025	BHUMIKA PATEL VS BISWAJIT MOHANTY,CONTROLLER OF ACCOUNT,ODISHA	ADV. VS	// 0 //
81	D-CONTC/23433/2025 CONTC/2801/2025	HARSA KUMAR SAMAL VS ANU GARG, I.A.S	ADV. VS	// 0 //
82	D-CONTC/23438/2025 CONTC/2802/2025	BIRANCHI NARAYAN MISHRA VS ANU GARG, I.A.S	ADV. VS	// 0 //
83	D-CONTC/23441/2025 CONTC/2803/2025	SANKARSAN MISHRA VS ANU GARG, I.A.S	ADV. VS	// 0 //
84	D-CONTC/23442/2025 CONTC/2804/2025	HARAMOHAN MISHRA VS ANU GARG, I.A.S	ADV. VS	// 0 //
85	D-CONTC/23507/2025 CONTC/2805/2025	NARAYAN PRASAD NAYAK VS AARBINDA AGARWAL, I.A.S	ADV. VS	// 0 //
86	D-CONTC/23525/2025 CONTC/2806/2025	SOUBHAGYA RANJAN DAS VS ANU GARG, I.A.S	ADV. VS	// 0 //
87	D-CONTC/23526/2025 CONTC/2807/2025	PITABAS ROUT VS SARA HEMBRAM,OAS	ADV. VS	// 0 //
88	D-CONTC/23530/2025 CONTC/2808/2025	SANTOSH DAKUA VS KALI PRASANNA MOHAPATRA, DIRECTOR OF HIGHER EDUCATION, ODISHA	ADV. VS	// 0 //
89	D-CONTC/23622/2025 CONTC/2809/2025	PREMANANDA PRUSTY VS ANU GARG, ADDL. SECY. , W.R DEPT.	ADV VS	// 0 //
90	D-CONTC/23799/2025 CONTC/2810/2025	SANTOSH KUMAR SAHU VS PRABHAT KUMAR KAR@PRABHAT KAR, EXECUTIVE ENGNR.CUM SUPDT.ENGNR., BERHAMPUR ELECTRICAL DIVN.1,TPSODL	RAJENDRA NARAYAN ROUT VS	// 0 //
91	D-CONTC/23871/2025	NILA NAG @ GOUD	ADV.	//

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	CONTC/2811/2025	VS KAILASH CHANDRA DAS,ORS	VS	0 //
92	D-CONTC/23872/2025 CONTC/2812/2025	DHANURJAYA KETAKI VS KAILASH CHANDRA DAS,ORS	ADV. VS	// 0 //
93	D-CONTC/24348/2025 CONTC/2813/2025	GOLAK BIHARI NAYAK VS PARUL PATAWARI,IAS	ADV. VS	// 0 //
94	D-CONTC/24976/2025 CONTC/2814/2025	ANANTA SETHI VS USHA PADHEE,IAS	SURYAKANTA DWIBEDI VS	// 0 //
95	D-CONTC/25090/2025 CONTC/2815/2025	ABAKASH SAHOO VS GIRISH S.N.,IAS	ADV. VS	// 0 //
96	D-CONTC/25225/2025 CONTC/2816/2025	SUDHANSU SEKHAR NAYAK VS AJAY KUMAR PATRA,OES	ADV VS	// 0 //
97	D-CONTC/25226/2025 CONTC/2817/2025	RAJIB LOCHAN PRUSTY VS S ASWATHY,IAS	ADV VS	// 0 //
98	D-CONTC/25551/2025 CONTC/2818/2025	BIJAYA KUMAR SAMANTA VS SALINI PANDIT,IAS	LAXMIKANTA MOHANTY VS	// 0 //
99	D-CONTC/25583/2025 CONTC/2819/2025	ASHOK KUMAR ACHARYA VS NITYANANDA BARIK,DIST. EDUCATION OFFICER,,JAJPUR	ADV. VS	// 0 //
100	D-CONTC/25594/2025 CONTC/2820/2025	MACHHUA HO VS SANJEEV KUMAR MISHRA,IAS	ADV. VS	// 0 //
101	D-CONTC/18795/2025 CONTC/2821/2025	PRAMOD KUMAR MALLICK VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
102	D-CONTC/20109/2025 CONTC/2822/2025	SWAPNAPRIYA SENAPATI VS	PRAJNA SARITA MOHANTY VS	// 0

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103	D-CONTC/20112/2025 CONTC/2823/2025	ARAVIND AGARWAL,COMMNR. CUM SECY., HIGHER EDUCATION DEPT. DR.SUMATI PATI VS	JAGAJIBAN PRADHAN VS	// // ()
104	D-CONTC/20232/2025 CONTC/2824/2025	ARAVIND AGARWAL,COMMNR. CUM SECY., HIGHER EDUCATION, ODISHA MOHAN CHARAN DHAR BADGAYAN VS	ADV. VS	// // ()
105	D-CONTC/20240/2025 CONTC/2825/2025	DR.ARBIND PADHI,IAS SATYABRATA GIRI VS	ADV VS	// // ()
106	D-CONTC/20287/2025 CONTC/2826/2025	DR. SANTOSH KUMAR PATRO, C.D.M AND P.H.O, BHADRAK MANDA GURU VS	ADV. VS	// // ()
107	D-CONTC/20290/2025 CONTC/2827/2025	CHITHRA ARUMUGAM,IAS GAHADI SARAKA VS	ADV. VS	// // ()
108	D-CONTC/20321/2025 CONTC/2828/2025	CHITHRA ARUMUGAM,IAS ANIRUDHA SAHU VS	SIBA PRASAD PATI VS	// // ()
109	D-CONTC/20357/2025 CONTC/2829/2025	USHA PADHEE,P. SECY., HOUSING AND U.D DEPT. SNEHAKANTA BARIK VS	ADV. VS	// // ()
110	D-CONTC/20360/2025 CONTC/2830/2025	BIJAY KUMAR MOHAPATRA,DIRECTOR HEALTH SERVICES,ODISHA N.SONAM SHILPA VS	ADV. VS	// // ()
111	D-CONTC/17077/2025 CONTC/2831/2025	DIGVIJAY KUMAR SINGH, D.I.G, CISF LAXMIPRIYA SAHU VS	BIBHUTI BHUSAN BEHERA VS	// // ()
112	D-CONTC/20370/2025 CONTC/2832/2025	ASWATHY S., IAS SABITA PATEL VS	ADV. VS	// // ()
113	D-CONTC/20375/2025 CONTC/2833/2025	MANOJ SATYAWAN MAHAJAN,COLLECTOR AND D.M,SUNDARGARH SADASIBA SWAIN VS	ADV. VS	// // ()
		MRUTUNJAYA PANDA,REGISTRAR,UTKAL UNIVERSITY,VANI VIHAR		//

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114	D-CONTC/20611/2025 CONTC/2834/2025	RABINDRA KUMAR BARIK VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
115	D-CONTC/21474/2025 CONTC/2835/2025	BRAHMA PRAKASH JENA VS ANU GARG,ADDL.CHIEF SECY., W.R DEPT.,ODISHA	KRUSHNA CHANDRA DASH VS	// 0 //
116	D-CONTC/21889/2025 CONTC/2836/2025	BALARAM SETHY VS JYOTIRANJAN DAS, B.M, UNION BANK OF INDIA	ADV. VS	// 0 //
117	D-CONTC/22066/2025 CONTC/2837/2025	GOPAL KRUSHNA BARAL VS ROOPA ROSHAN SAHOO,COMMNR.-CUM-SECY.,ST AND SC DEVLOPMENT DEPT.,ODISHA	ADV. VS	// 0 //
118	D-CONTC/22116/2025 CONTC/2838/2025	ADITYA MOHAN SINGH DEO VS ASWATHY S.,IAS	ADV. VS	// 0 //
119	D-CONTC/23018/2025 CONTC/2839/2025	ANJALI SAHU VS GUNAMANI SUMANI, TAHASILDAR, BANGOMUNDA	ADV. VS	// 0 //
120	D-CONTC/23149/2025 CONTC/2840/2025	BISWANATH SABAT VS ABHISEK SAHOO, SPL. L.A.O CUM REHABILITATION AND RESETTLEMENT OFFICER, STEEL PLANT GOPALPUR	ADV. VS	// 0 //
121	D-CRLA/16924/2025 CRLA/732/2025	CHANDRAKANTA BEHERA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	BASTA /60 /2025 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000022/2025
122	D-CRLA/17762/2025 CRLA/733/2025	ASHUTOSH PARIDA VS STATE OF ODISHA	BISWABHUSAN DAS VS	BIRIDI PS /194 /2023 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR Spl/0000039/2023
123	D-CRLA/17968/2025 CRLA/734/2025	BABULU @ PRATYUSH KUMAR PANDA VS STATE OF ODISHA	ANIRUDHA DAS VS	SONEPUR /116 /2014 A.D.J.,SONEPUR(Sonepur) SC/0000008/2015
124	D-CRLA/19123/2025 CRLA/735/2025	TINKU KUMAR@KARAN PANDIT VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	DELANGA /250 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) TR/0000095/2024
125	D-CRLA/18386/2025	AJIT KISHAN	BIJAYA KUMAR RAGADA	KATARBAGA /147 /2021

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	CRLA/736/2025	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(FTSC),SAMBALPUR(Sambalpur) ST/0000113/2021
126	D-CRLA/12604/2025 CRLA/737/2025	BITU RANJAN KHUNTIA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	BALICHANDRAPUR /400 /2023 AD-HOC A.D.J.(FTSC-II),JAJPUR(Jajapur) Spl/0000134/2023
127	D-CRLA/16486/2025 CRLA/738/2025	BIBI GOLARI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JEYPORE MAHILA /1 /2024 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) TR/0000017/2024
128	D-CRLA/18167/2025 CRLA/739/2025	SATISH KUMAR MISHRA @MAUJA@JITU VS STATE OF ODISHA	SARFARAZ AHMED VS	GOSANINUAGAM /11 /2013 DISTRICT & SESSIONS JUDGE,BERHAMPUR ST/0000019/2014
129	D-CRLA/18872/2025 CRLA/740/2025	DAMODAR MUNDA VS STATE OF ODISHA	KARUNAKAR GAYA VS	TELKOI /51 /2025 A.D.J.,KEONJHAR(Kendujhar) Spl/0000005/2025
130	D-CRLA/16915/2025 CRLA/741/2025	MANGARAJ BHOI@MANGU@ MANGUA VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	CUTTACK SADAR /433 /2021 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) ST/0000259/2021
131	D-CRLA/16923/2025 CRLA/742/2025	INDRAMANI SAHOO VS JAGANNATH MISHRA@JAGU	KASHINATH PATTANAIAK VS	NARASINGHPUR /124 /2021 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000101/2021
132	D-CRLLP/15604/2025 CRLLP/48/2025	STATE OF ODISHA(VIG.) VS RAKESH KUMAR KHATUA	SANGRAM DAS , STANDING COUNSEL(VIGILANCE) VS	CUTTACK VIGILANCE /59 /2016 SPECIAL JUDGE(VIGILANCE),DHENKANAL GR/0000093/2016
133	D-CRLMC/18456/2025 CRLMC/2340/2025	SUDHIR JENA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// J.M.F.C.,BHUBANESWAR(Khordha) GR/0003912/1991
134	D-CRLMC/18663/2025 CRLMC/2341/2025	KULU DAS @ BIBHUDATTA DAS VS STATE OF ODISHA	SIDDHANT SARANGI VS	KISSANNAGAR PS /148 /2025 (//
135	D-CRLMC/19081/2025 CRLMC/2342/2025	SANJAY RANA VS STATE OF ODISHA	KULDEEP MOHANTY VS	KARANJIA /120 /2019 SPECIAL JUDGE (POCSO), BARIPADA(M) Spl/0000114/2019
136	D-CRLMC/19191/2025 CRLMC/2343/2025	LAXMIPRIYA SAHOO VS	DEBASIS MISHRA VS	// DISTRICT & SESIONS JUDGE,BHUBANESWAR

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137	D-CRLMC/19195/2025 CRLMC/2344/2025	STATE OF ODISHA MANAS RANJAN DAS VS	BIJAY KUMAR BEHERA VS	TR/0000153/2021 BEGUNIA P.S. /149 /2021 2ND A.D.J.,KHURDA(Khordha)
138	D-CRLMC/19298/2025 CRLMC/2345/2025	STATE OF ODISHA SAKIL KHAN @ BABOO @ TANI VS	AKSHAYA KUMAR JENA VS	CRMC/0000007/2025 DARGHA BAZAR /76 /2013 J.M.F.C.(II),CUTTACK(Cuttack)
139	D-CRLMC/18157/2025 CRLMC/2346/2025	STATE OF ODISHA BALAKRUSHNA DASH VS	PRABIR KUMAR RAY VS	GR/0001895/2013 BADACHANA /136 /2003 A.D.J.,CHANDIKHOLE(Jajapur)
140	D-CRLMC/18350/2025 CRLMC/2347/2025	STATE OF ODISHA AKBAR SAHA VS	RAMAKANTA PANDA VS	GR/0000761/2003 SINGLA /77 /2017 SPECIAL JUDGE (POCSO), BALASORE(E
141	D-CRLMC/18550/2025 CRLMC/2348/2025	STATE OF ODISHA SATYABRATA RAUL @ SATYBRATA ROUL VS	SANTOSH KUMAR DWIVEDY VS	Spl/0000310/2017 / /0 S.D.J.M.,PANPOSH(Sundargarh)
142	D-CRLMC/18667/2025 CRLMC/2349/2025	STATE OF ODISHA GANESH @ JURA PRADHAN VS	LAMBODOR ACHARI VS	ICC/0000673/2015 TARASINGI /111 /2012 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC
143	D-CRLMC/18984/2025 CRLMC/2350/2025	STATE OF ODISHA ISWAR CHANDRA SAHOO VS	SOUBHAGYA KUMAR DASH VS	GR/0000456/2012 ANANDAPUR /107 /2020 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR
144	D-CRLMC/19223/2025 CRLMC/2351/2025	STATE OF ODISHA BAPINA ROUT VS	SURESH CHANDRA PRADHAN VS	GR/0000229/2020 MAHAKALPARA /63 /2018 DIST.&SESSIONS JUDGE,KENDRAPARA
145	D-CRLMC/14231/2025 CRLMC/2352/2025	STATE OF ODISHA MONALISHA NAYAK VS	RAMAKANTA NAYAK VS	TR/0000044/2018 / /0 J.M.F.C.(IV),CUTTACK(Cuttack)
146	D-CRLMC/19030/2025 CRLMC/2353/2025	MANOJ KUMAR TRIPATHY BIKASH PANGA VS	SANGRAM KESHARI ROUT VS	ICC/0000219/2017 POTTANGI /3 /2022 S.D.J.M.,KORAPUT(Koraput)
147	D-CRLMC/14267/2025 CRLMC/2354/2025	STATE OF ODISHA MANASI DAS VS	DEBASHIS NANDA VS	GR/0000023/2022 JATNI P.S. /372 /2020 J.M.F.C.,JATNI(Khordha)
		STATE OF ODISHA		GR/0000394/2020

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148	D-CRLMC/18996/2025 CRLMC/2355/2025	PADMANAV MOHAPATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	PIPLI /334 /2020 J.M.F.C.,PIPLI(Puri) GR/0000491/2020
149	D-CRLMC/18326/2025 CRLMC/2356/2025	BIJAYA KUMAR BARIK VS LOKANATH RATHA	RAJAT KU. PANDA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So ICC/0000005/2020
150	D-CRLMC/18654/2025 CRLMC/2357/2025	BIJAY KUMAR SAHOO VS STATE OF ODISHA	DEBASIS SAHOO VS	/ /0 J.M.F.C.(III),CUTTACK(Cuttack) ICC/0000101/2023
151	D-CRLMC/19276/2025 CRLMC/2358/2025	SUMIT KUMAR DAS VS VIKASH AGARWAL	MAHES DAS VS	/ /0 S.D.J.M.,BARGARH(Bargarh) ICC/0000058/2012
152	D-CRLMC/19068/2025 CRLMC/2359/2025	AMULYA KUMAR NANDA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	AIR FIELD P.S. /307 /2023 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000942/2023
153	D-CRLMC/18482/2025 CRLMC/2360/2025	SAFIRUDDIN KHAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BALICHANDRAPUR /44 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000272/2025
154	D-CRLMP/18788/2025 CRLMP/775/2025	SHREEYA DASH VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /) / /
155	D-CRLMP/16743/2025 CRLMP/776/2025	KARTIK CHANDRA MALLICK VS SAILABALA MALLICK	SUSHANTA HARICHANDAN VS	/ /0) / /
156	D-CRLMP/17574/2025 CRLMP/777/2025	MAMATA KUMARI SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0) / /
157	D-CRLMP/18951/2025 CRLMP/778/2025	LILIVA SWAIN VS STATE OF ODISHA	SATYABRATA PANDA VS	KAKATAPUR /83 /2025) / /
158	D-CRLMP/18874/2025 CRLMP/779/2025	SANJULATA SAHU VS STATE OF ODISHA	SURAJ MOHANTY VS	/ /0) / /
159	D-CRLREV/18364/2025	DEVI PRASAD BISWAL	GOPINATH MISHRA	/ /0

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	CRLREV/321/2025	VS GREAT INDIA ROADWAYS, CUTTACK	VS	J.M.F.C.(III),CUTTACK(Cuttack) ICC/000098/2023
160	D-CRLREV/18840/2025 CRLREV/322/2025	BIPIN PRUSTY VS STATE OF ODISHA	PRATYUSHA NAIDU VS	PIPLI /13 /2020 ASST.SESSION JUDGE,PIPLI(Puri) CRMC/000002/2022
161	D-CRLREV/19048/2025 CRLREV/323/2025	RAJU@RAJMOHAN BHATRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOSAGUMUDA /10 /2010 A.D.J.,NAWARANGPUR(Nabarangapur) CRA/000033/2014
162	D-CRLREV/16060/2025 CRLREV/324/2025	SRIKANTA DAS VS MANISHA MUDULI	BIBHU PRASAD DAS VS	//0 J.M.F.C.,SAMBALPUR(Sambalpur) CMC/0000258/2024
163	D-CRLREV/16540/2025 CRLREV/325/2025	JAYAKRUSHNA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /31 /2022 DISTRICT AND SESSIONS JUDGE,NAYAGUDA CRA/000013/2025
164	D-CRP/25109/2025 CRP/27/2025	BRAJAKISHORE SAHOO VS D.RAJALAXMI DORA	NIRMAL KISHORE RATH VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) EXECUTION CASE/000031/2016
165	D-FAO/25365/2025 FAO/297/2025	UNION OF INDIA VS GAJENDRA PARIDA	BHABANI SHANKAR RAYAGURU, (SR.P.C.) VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR Oa/000076/2019
166	D-GUAP/23902/2025 GUAP/7/2025	SAROJ KUMAR BEHERA VS ROJALIN SAHOO	SOUMIK SPANDAN TRIPATHY VS	// DISTRICT & SESIONS JUDGE,BHUBANESWAR GUAP/000005/2024
167	D-JCRLA/19147/2025 JCRLA/121/2025	BHASKAR NAYAK VS STATE OF ODISHA	ADV. VS	THAKURGARH /99 /2015 A.D.J.,ATHAMALIK(Anugul) CT/000047/2016
168	D-JCRLA/19148/2025 JCRLA/122/2025	NARENDRA PRADHAN VS STATE OF ODISHA	ADV. VS	BOUDH /110 /2022 A.D.J.,BOUDH(Baudh) ST/000058/2022
169	D-JCRLA/19150/2025 JCRLA/123/2025	DATYA NAIK @ FAKIRA NAIK VS STATE OF ODISHA	ADV. VS	BADAGADA /81 /2023 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/000024/2023
170	D-JCRLA/19152/2025 JCRLA/124/2025	SUDARSAN PATRA VS	ADV. VS	SURADA /387 /2023 SPECIAL JUDGE(POCSO), BERHAMPUR

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171	D-JCRLA/19154/2025 JCRLA/125/2025	STATE OF ODISHA CHAITANYA BHATRA VS STATE OF ODISHA	ADV. VS	Spl/0000158/2023 DABUGAM /67 /2021 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000038/2021
172	D-JCRLA/19156/2025 JCRLA/126/2025	RINKU SAIKH VS STATE OF ODISHA	ADV. VS	KUCHINDA /257 /2023 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000048/2023
173	D-JCRLA/19157/2025 JCRLA/127/2025	SIBA SHANKAR BARUA VS STATE OF ODISHA	ADV. VS	KINJIRKELA /45 /2021 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000063/2021
174	D-LAA/24132/2025 LAA/31/2025	GOPAL CHANDRA SAHOO VS LAND ACQUISITION OFFICER, KHURDA ROAD-BOLANGIR NEW B.G. RAIL LINK PROJECT, NAYAGARH	ABHAYA KUMAR SHARMA VS	// THE PO, LAR AND R AUTHORITY, CUTTACK LAR/0000256/2023
175	D-LAA/24122/2025 LAA/32/2025	GOPAL CHANDRA SAHOO VS LAND ACQUISITION OFFICER, KHURDA ROAD-BOLANGIR NEW B.G. RAIL LINK PROJECT, NAYAGARH	ABHAYA KUMAR SHARMA VS	// THE PO, LAR AND R AUTHORITY, CUTTACK LA/0000258/2023
176	D-MACA/24886/2025 MACA/721/2025	SANTILATA SAHU VS RANJAN KUMAR MOHANTY	BISHNU BRATA SINGH VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000115/2021
177	D-MACA/24883/2025 MACA/722/2025	DHANURJAYA PATRA VS CHANDRA KISHORE	BISHNU BRATA SINGH VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000074/2022
178	D-MACA/23201/2025 MACA/723/2025	MEENARANI SAMAL VS AJAY KUMAR DAS	ASHOK KUMAR BEHERA VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000036/2020
179	D-MACA/19242/2025 MACA/724/2025	THE NEW INDIA ASSURANCE CO. LTD., KORAPUT VS ABHI MUDULI	SUBRAT SATPATHY VS	// 1ST M.A.C.T,KORAPUT(Koraput) Mac/0000067/2020
180	D-MACA/22301/2025 MACA/725/2025	BRAHMANANDA DASH VS BHAGIRATHI MOHAPATRA	DEBASISH PATNAIK VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0001717/2019
181	D-MACA/23205/2025 MACA/726/2025	NIRANJAN KHATUA VS AJAY KUMAR DAS	ASHOK KUMAR BEHERA VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000037/2020

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182	D-RPFAM/24659/2025 RPFAM/176/2025	BIJAY SAHOO VS BIMALA SAHOO	SATYA NARAYAN BHRAMAR RAY VS	// JUDGE FAMILY COURT,ROURKELA(Su Crp/0000017/2023
183	D-RSA/25183/2025 RSA/314/2025	MURALIDHAR RAIGURU VS BLOCK DEVELOPMENT OFFICER , CUTTACK	KSHIROD KUMAR SAHOO VS	// DISTRICT & SESSIONS JUDGE,CUTTAC RFA/0000131/2023
184	D-RSA/24148/2025 RSA/315/2025	SULOCHANA SINGH VS STATE OF ODISHA	PRABIN DAS VS	// DISTRICT AND SESSIONS JUDGE,ANGU RFA/0000024/2024
185	D-TRP(C)/20964/2025 TRP(C)/192/2025	LAMBITA JENA VS BHASKAR CHANDRA GHADAI	DEEPAK KUMAR PANDA VS	// JUDGE FAMILY COURT,BHUBANESWA Crp/0000036/2020
186	D-TRP(C)/25624/2025 TRP(C)/193/2025	BIJAYALAXMI TRIPATHY VS SURAJ KUMAR DASH	DIPTI RANJAN BHOKTA VS	// CIVIL JUDGE (SD),ASKA(Ganjam) Mat/0000013/2025
187	D-TRPCRL/18541/2025 TRPCRL/47/2025	BASUDEV BEHERA VS STATE OF ODISHA	DEBASIS MISHRA VS	DELANGA /34 /2018 ASST.SESSION JUDGE,PIPILI(Puri) ST/0000015/2024
188	D-TRPCRL/18696/2025 TRPCRL/48/2025	RASMITA KUMARI RAULO VS JITENDRA MUNI	MANAS KUMAR CHAND VS	DHARAKOT PS /102 /2021 J.M.F.C.,ASKA(Ganjam) GR/0000715/2021
189	D-WA/18142/2025 WA/1009/2025	STATE OF ODISHA VS MAHENDRA KUMAR BEHERA	SIDHARTH PRASAD DAS,A.S.C VS	// () //
190	D-WA/23837/2025 WA/1010/2025	STATE OF ODISHA VS M/S. MILAN DEVELOPERS AND BUILDERS (P) LTD,KHURDA	SABITA RANJAN PATTNAIK,A.G.A VS	// () //
191	D-WA/18600/2025 WA/1011/2025	STATE OF ODISHA VS DINESH CHANDRA PATTANAIK	BIMBISAR DASH, A.G.A VS	// () //
192	D-WA/18598/2025 WA/1012/2025	STATE OF ODISHA VS YUDHISTHIR NAYAK	BIMBISAR DASH, A.G.A VS	// () //
193	D-WP(C)/25663/2025	RANJAN KUMAR PANIGRAHI	TANMAY MISHRA	//

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	WP(C)/17845/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/22322/2025 WP(C)/17846/2025	PURNA CHANDRA BEHERA VS SECY. REVENUE DEP., BBSR	NIRANJAN PANDA VS	// 0 //
195	D-WP(C)/23763/2025 WP(C)/17847/2025	TATA CAPITAL HOUSING FINANCE LIMITED, MUMBAI VS DIST. MAGISTRATE,CUTTACK	RAMACHANDRA PANIGRAHY VS	// 0 //
196	D-WP(C)/25691/2025 WP(C)/17848/2025	SABITA PANDA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
197	D-WP(C)/23769/2025 WP(C)/17849/2025	TATA CAPITAL HOUSING FINANCE LIMITED, MUMBAI VS DISTRICT MAGISTRATE, JAGATSINGHPUR	RAMACHANDRA PANIGRAHY VS	// 0 //
198	D-WP(C)/25438/2025 WP(C)/17850/2025	SANGRAM KESHARI DASH VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
199	D-WP(C)/25514/2025 WP(C)/17851/2025	SAKTI PRASAD ACHARYA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
200	D-WP(C)/23764/2025 WP(C)/17852/2025	TATA CAPITAL HOUSING FINANCE LTD, MUMBAI VS DISTRICT MAGISTRATE, CUTTACK	RAMACHANDRA PANIGRAHY VS	// 0 //
201	D-WP(C)/25757/2025 WP(C)/17853/2025	DIBAKAR PATTANAIAK VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
202	D-WP(C)/25441/2025 WP(C)/17854/2025	JAMUNA MAJHI VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0 //
203	D-WP(C)/23767/2025 WP(C)/17855/2025	TATA CAPITAL HOUSING FINANCE LTD, MUMBAI VS DISTRICT MAGISTATE, PURI	RAMACHANDRA PANIGRAHY VS	// 0 //
204	D-WP(C)/23770/2025 WP(C)/17856/2025	TATAT CAPITAL HOUSING FINANCE LTD, MUMBAI VS	RAMACHANDRA PANIGRAHY VS	// 0

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205	D-WP(C)/23768/2025 WP(C)/17857/2025	DISTRICT MAGISTRATE CUM COLLECTOR, PURI TATA CAPITAL HOUSING FINANCE LIMITED, MUMBAI VS	RAMACHANDRA PANIGRAHY VS	// // ()
206	D-WP(C)/23291/2025 WP(C)/17858/2025	DISTRICT MAGISTRATE, JAGATSINGHPUR FALGUNI SANKAR PANDA VS	SUBRAT KUMAR NAYAK VS	// // ()
207	D-WP(C)/23771/2025 WP(C)/17859/2025	STATE OF ODISHA TATA CAPITAL HOUSING FINANCE LTD, MUMBAI VS	RAMACHANDRA PANIGRAHY VS	// // ()
208	D-WP(C)/25309/2025 WP(C)/17860/2025	DISTRICT MAGISTRATE, PURI SUDAM CH. PALAI VS	MANAS RANJAN SATPATHY VS	// // ()
209	D-WP(C)/23322/2025 WP(C)/17861/2025	THE GOVT. OF ODISHA SOUDAMINI SAMAL VS	SAROJA KANTA SAMAL VS	// // ()
210	D-WP(C)/25611/2025 WP(C)/17862/2025	STATE OF ODISHA GOBINDA BINDHANI VS	UMA CHARAN MISHRA VS	// // ()
211	D-WP(C)/25515/2025 WP(C)/17863/2025	THE STATE LEVEL SCRUTINY COMMITTEE, CUTTACK AKBAR KHAN VS	PRABIN DAS VS	// // ()
212	D-WP(C)/24661/2025 WP(C)/17864/2025	STATE OF ODISHA SANATANA DANAYAK VS	NISHIKANTA MISHRA VS	// // ()
213	D-WP(C)/25454/2025 WP(C)/17865/2025	STATE OF ODISHA M/S DEWAVE LIFE SCIENCES PRIVATE LIMITED VS	KANANBALA ROY CHOUDHURY VS	// // ()
214	D-WP(C)/24995/2025 WP(C)/17866/2025	THE CHIEF COMMISSIONER CT AND GST KARUNAKAR BARIK VS	DEEPAK KU SAHOO VS	// // ()
215	D-WP(C)/23762/2025 WP(C)/17867/2025	STATE OF ODISHA TATA CAPITAL HOUSING FINANCE LIMITED, MUMBAI VS	RAMACHANDRA PANIGRAHY VS	// // ()
		DISTRICT MAGISTRATE, PURI		//

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216	D-WP(C)/25001/2025 WP(C)/17868/2025	KARUNAKAR BARIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// 0 //
217	D-WP(C)/25851/2025 WP(C)/17869/2025	FOUR FRIENDS BEVERAGES, PURI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
218	D-WP(C)/25516/2025 WP(C)/17870/2025	MANOJ KUMAR BISWAL VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
219	D-WP(C)/14134/2025 WP(C)/17871/2025	SUSHAMA BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
220	D-WP(C)/24906/2025 WP(C)/17872/2025	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
221	D-WP(C)/22974/2025 WP(C)/17873/2025	KRUSHNA CHANDRA MAJHI VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //
222	D-WP(C)/23324/2025 WP(C)/17874/2025	AMBIKA SAMAL VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
223	D-WP(C)/25517/2025 WP(C)/17875/2025	AKHAY KUMAR MALIK VS CHIEF SECY. TO THE GOVT. OF ODISHA	PRABIN DAS VS	// 0 //
224	D-WP(C)/24524/2025 WP(C)/17876/2025	BALBIR KASHYAP VS STATE OF ODISHA	KAIBALYA PANDA VS	// 0 //
225	D-WP(C)/24908/2025 WP(C)/17877/2025	UTTAM KUMAR SAHOO VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
226	D-WP(C)/25505/2025 WP(C)/17878/2025	BIJAYALAXMI ACHARYA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
227	D-WP(C)/25609/2025	GRAND BAZAR DEVELOPERS L.L.P., CUTTACK	AMIT PRASAD BOSE	//

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	WP(C)/17879/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/24992/2025 WP(C)/17880/2025	KARUNAKAR BARIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// 0 //
229	D-WP(C)/24909/2025 WP(C)/17881/2025	AREFUN NISHA VS THE AUTHORISED OFFICER, ICICI BANK LTD., KOLKATA	PRAMOD KUMAR JENA VS	// 0 //
230	D-WP(C)/25506/2025 WP(C)/17882/2025	DEBA PRASAD NAYAK VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
231	D-WP(C)/24944/2025 WP(C)/17883/2025	ANTARYAMI DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
232	D-WP(C)/24910/2025 WP(C)/17884/2025	LAXMIPRIYA JENA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
233	D-WP(C)/25593/2025 WP(C)/17885/2025	M/S SUMEET SECURITY SERVICE VS THE REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION	KANANBALA ROY CHOUDHURY VS	// 0 //
234	D-WP(C)/25333/2025 WP(C)/17886/2025	MAHALAXMI WOMEN SELF HELP GROUP, MADHUPURA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
235	D-WP(C)/25792/2025 WP(C)/17887/2025	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
236	D-WP(C)/25234/2025 WP(C)/17888/2025	SUJIT KUMAR PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// 0 //
237	D-WP(C)/25607/2025 WP(C)/17889/2025	SUKALATA PALEI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
238	D-WP(C)/23756/2025 WP(C)/17890/2025	TATA CAPITAL HOUSING FINANCE LIMITED VS	RAMACHANDRA PANIGRAHY VS	// 0

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239	D-WP(C)/22172/2025 WP(C)/17891/2025	DIST.MAGISTRATE JAJPUR HIMANI SAMAL VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// // 0 //
240	D-WP(C)/25812/2025 WP(C)/17892/2025	MANOJ DIGAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
241	D-WP(C)/25507/2025 WP(C)/17893/2025	SAROJ KANTA PAL VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
242	D-WP(C)/25508/2025 WP(C)/17894/2025	SISIR KUMAR DAS VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
243	D-WP(C)/25814/2025 WP(C)/17895/2025	KANHU CHARAN DIGAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
244	D-WP(C)/25810/2025 WP(C)/17896/2025	HARA DIGAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
245	D-WP(C)/25509/2025 WP(C)/17897/2025	GANANATH BEHERA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
246	D-WP(C)/25510/2025 WP(C)/17898/2025	MAHENDRA KUMAR SWAIN VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
247	D-WP(C)/23761/2025 WP(C)/17899/2025	TATA CAPITAL HOUSING FINANCE LIMITED VS DIST.MAGISTRATE JAJPUR	RAMACHANDRA PANIGRAHY VS	// 0 //
248	D-WP(C)/25714/2025 WP(C)/17900/2025	SUSANTI PATRA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
249	D-WP(C)/25866/2025 WP(C)/17901/2025	PRAMOD SAH VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //

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250	D-WP(C)/23615/2025 WP(C)/17902/2025	CHINTAMANISWAR SCIENTIFIC INDUSTRIES, BBSR VS STATE OF ODISHA	ATUL KUMAR MOHANTY VS	// 0 //
251	D-WP(C)/25950/2025 WP(C)/17903/2025	BANCHANIDHI MOHARANA VS STATE OF ODISHA	JAGAJIT PANDA VS	// 0 //
252	D-WP(C)/24157/2025 WP(C)/17904/2025	KALANDI BEHERA VS UNION BANK OF INDIA, MUMBAI	LUCKY MOHANTY VS	// 0 //
253	D-WP(C)/25254/2025 WP(C)/17905/2025	BHENKAT RAMAN MOHANTA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
254	D-WP(C)/25547/2025 WP(C)/17906/2025	RAMANI RANJAN BHOI VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
255	D-WP(C)/25911/2025 WP(C)/17907/2025	KALPATARU BARAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
256	D-WP(C)/24168/2025 WP(C)/17908/2025	BIMBADHAR PARIDA VS COMMISSIONER CONSOLIDATION, BBSR	HRUDANANDA MOHAPATRA VS	// 0 //
257	D-WP(C)/25697/2025 WP(C)/17909/2025	PUJA SAHOO VS STATE OF ODISHA	TARUNAKANTA PATTNAIK VS	// 0 //
258	D-WP(C)/25616/2025 WP(C)/17910/2025	DEO NARAYAN SAHOO VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
259	D-WP(C)/24272/2025 WP(C)/17911/2025	PURNA CHANDRA NAYAK VS STATE OF ODISHA	AKHAND VS	// 0 //
260	D-WP(C)/24736/2025 WP(C)/17912/2025	PRATAP CHANDRA JENA VS STATE OF ORISSA	ASHOK KUMAR SARANGI VS	// 0 //
261	D-WP(C)/26069/2025	MANAGOBINDA SETHI	AKSHAYA KUMAR JENA	//

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	WP(C)/17913/2025	VS	VS	0
		THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD., (OPTCL), BBSR		//
262	D-WP(C)/24211/2025	AJAYA SAHU	SHIBANI SHANKAR PRADHAN	//
	WP(C)/17914/2025	VS	VS	0
		CENTRAL BOARD OF SECONDARY EDUCATION		//
263	D-WP(C)/25596/2025	SUDAM CHARAN DAS	GOURAV DASH	//
	WP(C)/17915/2025	VS	VS	0
		REGIONAL TRANSPORT OFFICER, CUTTACK		//
264	D-WP(C)/25017/2025	SUBHRANSU SEKHAR MOHANTY	ADYASIDHI MISHRA	//
	WP(C)/17916/2025	VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/25380/2025	M/S DN MEDICAL COLLEGE AND RESEARCH, KHURDA	SUBHANKAR ROUT	//
	WP(C)/17917/2025	VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/25240/2025	PABITRA BEHERA	BICHITRA NARAYANA SATAPATHY	//
	WP(C)/17918/2025	VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/25381/2025	M/S DN MEDICAL COLLEGE AND RESEARCH, KHURDA	SUBHANKAR ROUT	//
	WP(C)/17919/2025	VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/25754/2025	JOGENDRA KUMAR BARAD	SASWATI MOHAPATRA	//
	WP(C)/17920/2025	VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/25431/2025	MAA PENDRANI MODERN RICE MILL, GANJAPARA, NABRANGPUR	SARADA PRASANNA SARANGI	//
	WP(C)/17921/2025	VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/25711/2025	AJIT KUMAR SADANGI	BIJAY KUMAR BEHERA	//
	WP(C)/17922/2025	VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/25512/2025	MAHESWAR PAGAL	PRABIN DAS	//
	WP(C)/17923/2025	VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/25537/2025	M/S PREMIER COLLEGE OF PHARMACY, KHURDA	SUBHANKAR ROUT	//
	WP(C)/17924/2025	VS	VS	0

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273	D-WP(C)/24445/2025 WP(C)/17925/2025	STATE OF ODISHA DAMAYANTI PRADHAN VS	BHASKAR CHANDRA PANDA VS	// // 0
274	D-WP(C)/25862/2025 WP(C)/17926/2025	STATE OF ODISHA MANJAY KUMAR VS	TRILOCHAN NANDA VS	// // 0
275	D-WP(C)/26073/2025 WP(C)/17927/2025	STATE OF ODISHA LOBHAMANI DEI VS	AKSHAYA KUMAR JENA VS	// // 0
276	D-WP(C)/22902/2025 WP(C)/17928/2025	THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD. (OPTCL), BBSR KALANDI MALLIK @ KALANDI CHARAN MALLIK VS	AKSHAYA KUMAR JENA VS	// // 0
277	D-WP(C)/25304/2025 WP(C)/17929/2025	STATE OF ODISHA SAKTI SEKHAR MOHAPATRA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
278	D-WP(C)/25091/2025 WP(C)/17930/2025	STATE OF ODISHA NADIA CHANDA BEHERA VS	SANJIB MOHANTY VS	// // 0
279	D-WP(C)/25199/2025 WP(C)/17931/2025	STATE OF ODISHA SHANTILATA SAHOO VS	AKHAND VS	// // 0
280	D-WP(C)/26077/2025 WP(C)/17932/2025	ODISHA INFORMATION COMMISSION, BBSR PARSURAM JENA VS	AKSHAYA KUMAR JENA VS	// // 0
281	D-WP(C)/25755/2025 WP(C)/17933/2025	THE CHIEF EXECUTIVE OFFICER, TPCODL, BBSR RANBIR KUMAR PASWAN VS	GOURI MOHAN RATH VS	// // 0
282	D-WP(C)/24463/2025 WP(C)/17934/2025	FOOD CORPORATION OF INDIA, NEW DELHI PARESH KUMAR PARIDA VS	RABI NARAYAN PANDA VS	// // 0
283	D-WP(C)/25214/2025 WP(C)/17935/2025	CHAIRMAN LIFE INSURANCE CORPORATION HOUSING FINANCE LTD., MUMBAI RANGANATH MISHRA VS	DEEPALI MAHAPATRA VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/24406/2025 WP(C)/17936/2025	SK. SAEED VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
285	D-WP(C)/25909/2025 WP(C)/17937/2025	MANAS RANJAN BEHERA VS SANGHAMITRA BEHERA	RABINARAYAN MISHRA VS	// 0 //
286	D-WP(C)/25476/2025 WP(C)/17938/2025	SHREE INFOTECH, GANDHI NAGAR, GANJAM VS THE STATE OF ODISHA	ASHOK DAS VS	// 0 //
287	D-WP(C)/25815/2025 WP(C)/17939/2025	PRASANTA KUMAR BASA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
288	D-WP(C)/25896/2025 WP(C)/17940/2025	SASHI BHOL VS THE COLLECTOR, CUTTACK	GOPINATH MISHRA VS	// 0 //
289	D-WP(C)/26180/2025 WP(C)/17941/2025	HIMANSHU SEKHAR BEHERA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
290	D-WP(C)/26181/2025 WP(C)/17942/2025	JITENDRA NATH MALLIK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
291	D-WP(C)/25947/2025 WP(C)/17943/2025	M/S HEAVEN CONSTRUCTION AND PROMOTERS, KHURDA VS THE CERTIFICATE OFFICER CUM ADM, BBSR	SUVASHISH PATTANAIAK VS	// 0 //
292	D-WP(C)/21920/2025 WP(C)/17944/2025	TATA STEEL LONG PRODUCTS LTD., KENDUJHAR VS UNION OF INDIA	JNANESH MOHANTY VS	// 0 //
293	D-WP(C)/26151/2025 WP(C)/17945/2025	M/S PAYIK SENTINELS PVT.LTD., BBSR VS UNION OF INDIA	SAILABALA JENA VS	// 0 //
294	D-WP(C)/24991/2025 WP(C)/17946/2025	SANTOSH SALIM BAGE VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
295	D-WP(C)/25680/2025	M/S. MS DRILLS, JHARSUGUDA	ASHISH KUMAR SAMAL	//

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	WP(C)/17947/2025	VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR	VS	0 //
296	D-WP(C)/25744/2025 WP(C)/17948/2025	B. DANDAPANI PATRA VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //
297	D-WP(C)/25847/2025 WP(C)/17949/2025	FOUR FRIENDS BEVERAGES, PURI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
298	D-WP(C)/25795/2025 WP(C)/17950/2025	SMRUTI RANJAN MOHAPATRA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
299	D-WP(C)/25841/2025 WP(C)/17951/2025	NARAHARI BISWAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
300	D-WP(C)/25299/2025 WP(C)/17952/2025	MANILAL SAHOO VS THE STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
301	D-WP(C)/22750/2025 WP(C)/17953/2025	RANJITA SAHOO VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
302	D-WP(C)/25764/2025 WP(C)/17954/2025	SABARMATI COLLEGE OF NURSING, CUTTACK VS STATE OF ODISHA	PAMI RATH VS	// 0 //
303	D-WP(C)/25920/2025 WP(C)/17955/2025	ASHOK KUMAR LENKA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
304	D-WP(C)/25802/2025 WP(C)/17956/2025	UDIT KUMAR PUROHIT VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //
305	D-WP(C)/25756/2025 WP(C)/17957/2025	BALASORE MOTOR ASSOCIATION, BALESWAR VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
306	D-WP(C)/20064/2025 WP(C)/17958/2025	BISWAMBAR DAS VS	BHASKAR CHANDRA PANDA VS	// 0

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307	D-WP(C)/25733/2025 WP(C)/17959/2025	STATE OF ODISHA CHANDRA SEKHAR SATPATHY VS	SUBHANKAR ROUT VS	// // 0
308	D-WP(C)/25783/2025 WP(C)/17960/2025	STATE OF ODISHA HEMANTA KUMAR BISWAL VS	DEEPAK KUMAR MOHAPATRA VS	// // 0
309	D-WP(C)/23221/2025 WP(C)/17961/2025	STATE OF ODISHA MENAKA ROUT VS	SAROJA KANTA SAMAL VS	// // 0
310	D-WP(C)/26009/2025 WP(C)/17962/2025	STATE OF ODISHA BIJAY KUMAR SAHOO VS	RUDRA NARAYAN PARIJA VS	// // 0
311	D-WP(C)/25813/2025 WP(C)/17963/2025	STATE OF ODISHA PRAVAT RANJAN DASH VS	DIPTI RANJAN MOHAPATRA VS	// // 0
312	D-WP(C)/25798/2025 WP(C)/17964/2025	STATE OF ODISHA AJAYA KUMAR NAYAK VS	DEEPAK KUMAR MOHAPATRA VS	// // 0
313	D-WP(C)/23955/2025 WP(C)/17965/2025	STATE OF ODISHA JYOTI PRAKAS DAS VS	KSHIROD KUMAR ROUT VS	// // 0
314	D-WP(C)/25721/2025 WP(C)/17966/2025	STATE OF ODISHA PRAVAT KUMAR SAHOO VS	PRABIN DAS VS	// // 0
315	D-WP(C)/25723/2025 WP(C)/17967/2025	STATE OF ODISHA UTTAM CHARAN BEHERA VS	PRABIN DAS VS	// // 0
316	D-WP(C)/25726/2025 WP(C)/17968/2025	STATE OF ODISHA MANGAL MURMU VS	PRABIN DAS VS	// // 0
317	D-WP(C)/23646/2025 WP(C)/17969/2025	STATE OF ODISHA BIBHUTI BHUSAN MISHRA VS	NIRANJAN BISWAL VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/24988/2025 WP(C)/17970/2025	BASANTA KUMAR SAHOO VS UNION OF INDIA	DEEPAK KUMAR SAHOO VS	// 0 //
319	D-WP(C)/25717/2025 WP(C)/17971/2025	SHARAT CHANDRA SINGH VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
320	D-WP(C)/25676/2025 WP(C)/17972/2025	SHRINIVAS PATHI SHARMA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //
321	D-WP(C)/25689/2025 WP(C)/17973/2025	HADUBANDHU RAUTRA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
322	D-WP(C)/24152/2025 WP(C)/17974/2025	CHOLA CHANDRA BISWAL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
323	D-WP(C)/25719/2025 WP(C)/17975/2025	INDRAMANI BISWAL VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
324	D-WP(C)/25953/2025 WP(C)/17976/2025	DURGA PRASAD DAS VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BBSR	DR.PURUSOTTAM CHULI VS	// 0 //
325	D-WP(C)/25727/2025 WP(C)/17977/2025	ANTARJYAMI MOHARANA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
326	D-WP(C)/25780/2025 WP(C)/17978/2025	PRAVASH KUMAR PARIDA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
327	D-WP(C)/24182/2025 WP(C)/17979/2025	AMIR KUMAR DARJEE VS DISTRICT SUB REGISTRAR, BOLANGIR	RABINDRA KUMAR SAHOO VS	// 0 //
328	D-WP(C)/24271/2025 WP(C)/17980/2025	SURYA NARAYAN PATTANAYAK VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
329	D-WP(C)/25913/2025	BISWAMBAR SAHOO	ATUL TRIPATHY	//

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	WP(C)/17981/2025	VS STATE OF ODISHA	VS	() //
330	D-WP(C)/26140/2025 WP(C)/17982/2025	BISWAJEET KUMAR HOTA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// () //
331	D-WP(C)/25915/2025 WP(C)/17983/2025	NRUSINGH NATH DASH VS ODISHA STATE COOPERATIVE BANK LTD, BBSR	ATUL TRIPATHY VS	// () //
332	D-WP(C)/24276/2025 WP(C)/17984/2025	SANATANA BEHERA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// () //
333	D-WP(C)/25917/2025 WP(C)/17985/2025	PARSURAM DAS VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	// () //
334	D-ABLAPL/19192/2025 ABLAPL/7601/2025	PRIYARANJAN NAYAK VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	DHUSURI /274 /2025 () //
335	D-ABLAPL/16569/2025 ABLAPL/7602/2025	KALIA @ JUDHISTIRA BEHERA VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	PURI SADAR /96 /2015 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000675/2015
336	D-ABLAPL/19240/2025 ABLAPL/7603/2025	INDIRA PRIYADARSHINI PARIDA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	SARANGADA /10 /2021 () //
337	D-ABLAPL/17474/2025 ABLAPL/7604/2025	BIKRAM TARAI VS STATE OF ODISHA	GAJENDRANATH ROUT VS	TANGI (KHURDA) /380 /2025 () //
338	D-ABLAPL/19201/2025 ABLAPL/7605/2025	RAJAT KUMAR MAHALIK @ JITU MAHALIK VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	SABARANG /44 /2024 () //
339	D-ABLAPL/19242/2025 ABLAPL/7606/2025	SK. LUKMAN VS STATE OF ODISHA	BHARAT JALLI VS	KEONJHAR SADAR /237 /2025 () //
340	D-ABLAPL/17521/2025 ABLAPL/7607/2025	JAGANNATH SINGH VS	DIBYAJYOTI SAHOO VS	KENDRAPARA /117 /2025 ()

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341	D-ABLAPL/19247/2025 ABLAPL/7608/2025	STATE OF ODISHA SAMBHUNATAH NAYAK VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// NIHALPRASAD /145 /2025 () //
342	D-ABLAPL/17676/2025 ABLAPL/7609/2025	DURGA PRASAD YADAB @ YADAV VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	ORIENT /92 /2025 () //
343	D-ABLAPL/19252/2025 ABLAPL/7610/2025	STATE OF ODISHA PRAKASH MAHAKUD VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /120 /2025 () //
344	D-ABLAPL/19205/2025 ABLAPL/7611/2025	STATE OF ODISHA DIBAS CHANDRA NAG @ DIBAS VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH RURAL /88 /2025 () //
345	D-ABLAPL/19262/2025 ABLAPL/7612/2025	STATE OF ODISHA VICKY PATRA @ BIKRAM PATRA VS STATE OF ODISHA	AVIRAM PATRA VS	BALIANTA P.S. /127 /2009 () //
346	D-ABLAPL/18770/2025 ABLAPL/7613/2025	STATE OF ODISHA SITAKANTHA SATAPATHY VS STATE OF ODISHA	DILLIP KUMAR MOAHNTY VS	KHUNTUNI /64 /2025 () //
347	D-ABLAPL/19151/2025 ABLAPL/7614/2025	STATE OF ODISHA RAMAKANTA MOHANTY VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KHANDAGIRI P.S. /353 /2025 () //
348	D-ABLAPL/19132/2025 ABLAPL/7615/2025	STATE OF ODISHA SASHANKA SEKHAR DAS @ MANTU VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KAMARDA /100 /2025 () //
349	D-ABLAPL/18544/2025 ABLAPL/7616/2025	STATE OF ODISHA NIMAI NAYAK @ NIMEI NAIK VS STATE OF ODISHA	SOM SEKHAR RATH VS	RAIRAKHOL /112 /2025 () //
350	D-ABLAPL/19170/2025 ABLAPL/7617/2025	STATE OF ODISHA TULASI BHUYAN VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	RASGOBINDPUR /94 /2025 () //
351	D-ABLAPL/19136/2025 ABLAPL/7618/2025	STATE OF ODISHA JAGA @ JAGABANDHU MALIK VS STATE OF ODISHA	SK. ZAFARULLA VS	NILGIRI /219 /2025 () //

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352	D-ABLAPL/17760/2025 ABLAPL/7619/2025	RANJAN SWAIN VS STATE OF ODISHA	RAMAKANTA MISHRA VS	PUINTALA /51 /2025 () //
353	D-ABLAPL/19183/2025 ABLAPL/7620/2025	RANJAN SAHOO VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /605 /2024 () //
354	D-ABLAPL/19137/2025 ABLAPL/7621/2025	RINKU PRADHAN @ CHHAKUA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	PIPLI /303 /2025 () //
355	D-ABLAPL/17892/2025 ABLAPL/7622/2025	DILLIP DAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	TENTULIKHUNTI /13 /2025 () //
356	D-ABLAPL/19139/2025 ABLAPL/7623/2025	HRUSIKESH CHHANDA VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTAMAL /114 /2025 () //
357	D-ABLAPL/19187/2025 ABLAPL/7624/2025	SANJUKTA BEHERA VS STATE OF ODISHA	PRATIK DASH VS	/ /0 () //
358	D-ABLAPL/19143/2025 ABLAPL/7625/2025	RANJIT SAHANI VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHIRINGIA /179 /2024 () //
359	D-ABLAPL/18089/2025 ABLAPL/7626/2025	DILLIP DAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /49 /2025 () //
360	D-ABLAPL/19188/2025 ABLAPL/7627/2025	KALIA NAIK VS STATE OF ODISHA	DEBASIS MISHRA VS	BAMBARI /11 /2025 () //
361	D-ABLAPL/18485/2025 ABLAPL/7628/2025	MUKESH KUMAR DALEI VS STATE OF ODISHA	SARADA PRASAD DASH VS	RARUAN /22 /2025 () //
362	D-ABLAPL/19208/2025 ABLAPL/7629/2025	SANJAY PANDEY VS STATE OF ODISHA	SARAT KUMAR JENA VS	AMBABHONA /46 /2025 () //
363	D-ABLAPL/19078/2025	RITA BEHERA	PRASANTA KUMAR ROUTRAY	BARGARH /231 /2025

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	ABLAPL/7630/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/18610/2025 ABLAPL/7631/2025	RAJAT KUMAR SAHOO VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KENDRAPARA /120 /2025 () //
365	D-ABLAPL/19092/2025 ABLAPL/7632/2025	SANTOSH NAIK VS STATE OF ODISHA	MITU KUMAR BISWAL VS	RASOL /106 /2025 () //
366	D-ABLAPL/19001/2025 ABLAPL/7633/2025	BYOMAKESH BISWAL VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	CUTTACK SADAR /455 /2025 () //
367	D-ABLAPL/19093/2025 ABLAPL/7634/2025	DURYODHAN KANHAR VS STATE OF ODISHA	MITU KUMAR BISWAL VS	PHULBANI SADAR /120 /2025 () //
368	D-ABLAPL/18916/2025 ABLAPL/7635/2025	SIDHANTA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	BHARATPUR PS /142 /2025 () //
369	D-ABLAPL/19128/2025 ABLAPL/7636/2025	ALOK KUMAR PARIDA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	DHAMNAGAR /178 /2025 () //
370	D-ABLAPL/19221/2025 ABLAPL/7637/2025	INDRAMANI ROUT VS STATE OF ODISHA	DEBASIS MISHRA VS	KHAIRA /182 /2025 () //
371	D-ABLAPL/19264/2025 ABLAPL/7638/2025	BHAGABAT SUKLA VS STATE OF ODISHA	GAJENDRANATH ROUT VS	CHAULIAGANJA /202 /2025 () //
372	D-ABLAPL/19017/2025 ABLAPL/7639/2025	ASHUTOSH HOTA VS STATE OF ODISHA	RUDRA PRASAD MOHAPATRA VS	BHANDARIPOKHARI /76 /2025 () //
373	D-ABLAPL/19224/2025 ABLAPL/7640/2025	SUDHAKARA DAS @ PAPU VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// J.M.F.C. BALASORE(RURAL)(Baleshwar) 2(A)CC/0000227/2025
374	D-ABLAPL/18674/2025 ABLAPL/7641/2025	LAXMI NAIK VS	RASHMITA DAS VS	SAINTALA /388 /2023 ()

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375	D-ABLAPL/18942/2025 ABLAPL/7642/2025	STATE OF ODISHA PRADEEP KUMAR PATRA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// TIRTOL /27 /2025 ()
376	D-ABLAPL/19230/2025 ABLAPL/7643/2025	BAPI @ BINAY SINGH @ BAPI SINGH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// / /0 J.M.F.C., BETANATI(Mayurbhanj)
377	D-ABLAPL/19350/2025 ABLAPL/7644/2025	STATE OF ODISHA SANJAY KESHARI MOHAPATRA VS	NIRANJAN PANDA VS	2(A)CC/0000232/2025 NIMAPADA /38 /2025 ()
378	D-ABLAPL/19025/2025 ABLAPL/7645/2025	STATE OF ODISHA SANTOSH HOTA VS	RUDRA PRASAD MOHAPATRA VS	// BHANDARIPOKHARI /76 /2025 ()
379	D-ABLAPL/19234/2025 ABLAPL/7646/2025	STATE OF ODISHA NARAYANI PRASAD BISWASROY VS	SATYA SMRUTI MOHANTY VS	// KHURDA SADAR /176 /2025 ()
380	D-ABLAPL/18983/2025 ABLAPL/7647/2025	STATE OF ODISHA M. JAYA PRAKASH RAO @ M. JAYPRAKASH VS	SOUBHAGYA KUMAR DASH VS	// BERHAMPUR TOWN /188 /2025 ()
381	D-ABLAPL/18703/2025 ABLAPL/7648/2025	STATE OF ODISHA PRASANNA KUMAR MOHAPATRA @ PARSU VS	BIJAY KUMAR BEHERA VS	// NISCHINTAKOILI /30 /2025 ()
382	D-ABLAPL/19043/2025 ABLAPL/7649/2025	STATE OF ODISHA DILLIP @ DILLIP KUMAR BARIK VS	BIJAN KUMAR MISHRA VS	// NIHALPRASAD /146 /2025 ()
383	D-ABLAPL/19235/2025 ABLAPL/7650/2025	STATE OF ODISHA SANYASI MAHARANA VS	SANTOSH CHANDRA ATABUDHI VS	// CAPITAL P.S. /434 /2020 ()
384	D-ABLAPL/18740/2025 ABLAPL/7651/2025	STATE OF ODISHA ABHI DEEP @ ABHIJIT NAG VS	BHARAT BHUSAN ROURTRAY VS	// BARGARH RURAL /88 /2025 ()
385	D-ABLAPL/19062/2025 ABLAPL/7652/2025	STATE OF ODISHA SANJIB NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	// TALCHER TOWN /558 /2024 () //

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386	D-ABLAPL/18800/2025 ABLAPL/7653/2025	SANU KUMAR SAHU @ SANNU @ SONU VS STATE OF ODISHA	KULDEEP MOHANTY VS	UDITNAGAR /420 /2024 () //
387	D-ABLAPL/18804/2025 ABLAPL/7654/2025	BIBEKA @ BIBEKANANDA SAHOO VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BRAMHA BARADA /167 /2025 () //
388	D-ABLAPL/18809/2025 ABLAPL/7655/2025	AMIYA KUMAR DAS @ TUTU DAS VS STATE OF ODISHA	MD. GOLAM MADANI VS	PIRAHAT P.S /130 /2025 () //
389	D-ABLAPL/19066/2025 ABLAPL/7656/2025	AJIT SAMANTARAY @ AJIT KUMAR SAMANTARAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	JATNI P.S. /225 /2025 () //
390	D-ABLAPL/15875/2025 ABLAPL/7657/2025	GOUTAM JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /9 /2020 () //
391	D-ABLAPL/18373/2025 ABLAPL/7658/2025	PRADIP PATRA VS STATE OF ODISHA	SNEHASISH BEHERA VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000037/2025
392	D-ABLAPL/19273/2025 ABLAPL/7659/2025	AMARDEEP GHADDEI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BHANJPUR /175 /2025 () //
393	D-ABLAPL/19289/2025 ABLAPL/7660/2025	BASA KHAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	DHUSURI /252 /2025 () //
394	D-ABLAPL/18995/2025 ABLAPL/7661/2025	SK. FAYAZ QUADRI @ SAHIL VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	SAHADEV KHUNTA /174 /2025 () //
395	D-ABLAPL/19106/2025 ABLAPL/7662/2025	KRISHNA PRASAD KESHARI VS STATE OF ODISHA	SIDHARTHA DAS VS	JODA /157 /2025 () //
396	D-ABLAPL/19430/2025 ABLAPL/7663/2025	MANORANJAN SETHY @ MANORANJAN SETHI VS STATE OF ODISHA	ASHOK DAS VS	BERHAMPUR TOWN /257 /2025 () //
397	D-ABLAPL/19169/2025	DHANANJAYA SAHOO	NIRANJAN LENKA	SALIPUR /108 /2025

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	ABLAPL/7664/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/19292/2025 ABLAPL/7665/2025	SK. OSIM VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	BHADRAK RURAL /339 /2025 () //
399	D-ABLAPL/18653/2025 ABLAPL/7666/2025	RINKU HARIPAL VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	KANTAMAL /138 /2020 () //
400	D-ABLAPL/19293/2025 ABLAPL/7667/2025	MOJESH RAITA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	MOHANA /41 /2025 () //
401	D-ABLAPL/18694/2025 ABLAPL/7668/2025	KAMAL KUMARI PATSANI VS STATE OF ODISHA	PRANAYA SWAIN VS	ITAMATI /209 /2025 () //
402	D-ABLAPL/19294/2025 ABLAPL/7669/2025	TABIAS MAJHI VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	MOHANA /41 /2025 () //
403	D-ABLAPL/19271/2025 ABLAPL/7670/2025	SUBRAT SENAPATI @ DHAN VS STATE OF ODISHA	BISWABHUSAN DAS VS	AUL /209 /2025 () //
404	D-ABLAPL/19313/2025 ABLAPL/7671/2025	ANUP KUMAR GUPTA VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	LINGARAJ P.S. /169 /2025 () //
405	D-ABLAPL/19317/2025 ABLAPL/7672/2025	MANOJ KUMAR NAYAK VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	JEYPORE TOWN /103 /2023 () //
406	D-ABLAPL/18771/2025 ABLAPL/7673/2025	ALOK KUMAR JENA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	INFOCITY PS /264 /2025 () //
407	D-ABLAPL/19279/2025 ABLAPL/7674/2025	SATYABADI SAHU VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	RARUAN /55 /2025 () //
408	D-ABLAPL/19351/2025 ABLAPL/7675/2025	SANJAYA RANA @ DHUNA VS	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /639 /2024 ()

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409	D-ABLAPL/18837/2025 ABLAPL/7676/2025	STATE OF ODISHA PRAKASH RANJAN JENA VS STATE OF ODISHA	SANJEEV KUMAR MISHRA VS	// BRAHMANITARANG /94 /2025 () //
410	D-ABLAPL/19355/2025 ABLAPL/7677/2025	RAJU @ SUBHASANKET ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /59 /2024 () //
411	D-ABLAPL/18845/2025 ABLAPL/7678/2025	MIR RAMJANI VS STATE OF ODISHA	BISWARANJAN DALAI VS	KENDRAPARA SADAR /272 /2025 () //
412	D-ABLAPL/18560/2025 ABLAPL/7679/2025	BISWARANJAN PATTNAIK @ BISWARANJAN PATTANAYAK VS STATE OF ODISHA	BISWAJIT PASAYAT VS	GOBINDAPUR /140 /2025 () //